

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 553/2015

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 08-12-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Abhishek, AOR
Mr. Rohit Kaliyar, Adv.
Mr. Rajendra Balan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As reported by the concerned S.H.O., sole respondent is working as Labour in Saudi Arab for which learned counsel for the petitioner was directed on 15.09.2017 and 27.10.2017 to take steps to serve the sole respondent as per rules governing the subject but no such steps have been taken so far. However, in the interest of justice, four weeks' time, as a last and final opportunity is given to do the needful.

List on 11th January, 2018.

SANJAY PARIHAR
Registrar

PS